



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,4th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/251/2019	POONAM SARMA AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM	GA, ASSAM MRS. R BORAH (R8) MR. M K DAS (R8) MR. S H SIKDAR (R6) MS Z ANJUM (R8)
2	WP(C)/4941/2020	MAKUNDA CH KALITA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 8 ORS	MR. J C CHAUDHURY MR. N C BAROOAH MR. S M SARMA MR. M SARMA MR G C SHARMA	GA, ASSAM MR. P K MUNIR SC, HANDLOOM AND TEXTILE
3	WP(C)/2886/2021	NIREN CHANDRA NATH Versus CHAIRMAN, SBI AND 4 ORS	MR. R C SAIKIA MR S DAS MS. KARABI SAIKIA	MR G JALAN (r-1 to 4)
4	WP(C)/7321/2022	MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-6,7) M N KHAN (r-6,7)
5	CRL.A(J)/107/2023 2 Y 1 M 20 D.:	SANJAY MURA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
6	WP(C)/2019/2023	THE GHORABANDHA UNNAYAN SAMITTEE Versus THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY MR N BARUAH	GA, ASSAM SC, REVENUE
7	WP(C)/4783/2023	HAMIDA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A ALI MR. Y ALI S ALI	GA, ASSAM
8	WP(C)/5085/2024	MASHIDA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR S HUSSAIN	SC, ELEM. EDU SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 04/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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19)	MR. A SATTAR	08-02-2025	To	14-02-2025
20)	MR. D K AGARWALA	30-01-2025	To	04-02-2025



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2347/2020	FATIMA BEGUM MAZUMDAR @ FATIMA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MR. S P CHOUDHURY (R-4) MR. P BORAH MR. S BISWAS (R-4) MR K BISWAKARMA
2	WP(C)/3665/2020	SUSHIL KUMAR DAS Versus THE UNION OF INDIA AND 3 ORS.	MR. A R TAHBILDAR	MR. A K DUTTA ASSTT.S.G.I.
3	WP(C)/5372/2020	HABIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR F HAQUE	SC, N C T E SC, EDU SC, U G C

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3879/2020	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. J LASKAR (r- 1,2,5,6,8,16,17,18,20,21) MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
2	Crl.Pet./1327/2022	SHIBANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S BANIK MR. D. BORAH	PP, ASSAM
3	RSA/177/2023	TULAN NATH AND 2 ORS. Versus MAHABHARAT NATH	MR. R GOSWAMI S. B. GOSWAMI MS. N DEVI MS. U BHATTACHARYYA	
4	WP(C)/2092/2023	JAYANTA DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS	MR. R SALOI MR. S BORTHAKUR MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE
5	I.A.(Crl.)/985/2024 in CRL.A(J)/9312/2024	BIJURAM TANTI Versus THE STATE OF ASSAM AND ANR	MS P DAS	PP, ASSAM
	WITH CRL.A(J)/9312/2024 (Filing Number)	BIJURAM TANTI Versus THE STATE OF ASSAM AND ANR	MS P DAS	
6	WP(C)/2720/2024	RENU GHATOWAR AND 14 ORS Versus THE UNION OF INDIA AND 11 ORS	MR S NEOGI MR. N J KHATANAR PRAKASH BORAH	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, PWD
7	WP(C)/5757/2024	BADAL KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, HIGHER EDU SC, U G C
8	WP(C)/6814/2024	NITUSING BORGAYARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR G BAISHYA MR I AHMED K BANIK	SC, BTC

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